

**THE NATIONAL COMPANY LAW TRIBUNAL
COURT-I, CHANDIGARH BENCH, CHANDIGARH**

Item 15

**CA No. 786/19, 1152/19
IA No. 980/23, 1680/23, 2045/23
In
CP(IB) No. 80/Chd/Hry/2018
(Admitted)**

**Under Section 9 & 33 (2) IBC & 60 (5)
& 74(2), IBC 2016**

In the matter of:-

Tata Blue Scope Steel Ltd.

...Petitioner/ Operational Creditor

Vs.

Richa Industries Ltd.

...Respondent/ Corporate Debtor

Due to power failure, the matter could not be taken up today, hence
adjourned to 19.09.2023.

-sd-
Court Officer

September 04, 2023
SM